

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4422  
ANSWERED ON:24.04.2000  
UNIFORM POWER TARIFF  
CHADA SURESH REDDY

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government propose to introduce uniform electricity rates throughout the country for satisfaction of all customers;
- (b) if so, the time by which the same is likely to be implemented; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRIMATI JAYAWANTI MEHTA )

(a) to (c) : The tariff for sale of electricity to different categories of consumers is fixed by the State Electricity Boards with the approval of the concerned State Governments. There is no proposal to bring electricity rates at par throughout the country.

However, with a view to rationalising electricity tariffs, Government of India have enacted Electricity Regulatory Commissions Act, 1998 enabling the State Governments to constitute State Electricity Regulatory Commissions who will have powers to determine the tariff for electricity. So far, 14 States have constituted/notified State Electricity Regulatory Commissions.